GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5879
ANSWERED ON:30.04.2010
LENDING TO IMF
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Will the Minister of FINANCE be pleased to state:

- (a) whether as per the G2O agreement in 2009, India was committed to lend to the International Monetary Fund (IMF) to help economies struggling from the global financial crisis;
- (b) if so, the details thereof;
- (c) whether any amount has so far been given to the IMF; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) & (b) As per the declaration on `Delivering Resources through the International Financial Institutions` issued at G20 leader's Summit in London on April 2, 2009, the G20, of which India is a member, committed to support, amongst other things, the following measures at IMF:
- (i) on an immediate basis, bilateral financing to IMF from member countries of US\$250 billion;
- (ii) in the near term, incorporate the immediate financing from members into an expanded and more flexible New Arrangements to Borrow(NAB), to include other 620 countries, and be increased by up to US\$500 billion;
- (iii) a doubling of the IMF's concessional lending capacity for low income countries; and
- (iv) a general allocation by IMF of SDRs equivalent to US \$ 250 billion to increase global liquidity;

The above-mentioned declaration is available on the website of G20 (i.e. www.g20.org).

(c) & (d) Accordingly, the Reserve Bank of India (RBI) has entered into a Note Purchase Agreement (NPA) with the IMF under which the RBI shall purchase from the IMF notes for an amount up to equivalent of US \$ 10 billion. The RBI has so far invested an amount of US\$ 317,896,193.27 or SDR 210,000,000 in notes issued by the IMF under the said NPA.